# Central Administrative Tribunal Principal Bench, New Delhi

## CP No.136/2017 OA No.3280/2012

New Delhi this the 4<sup>th</sup> day of December, 2017

## Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Praveen Mahajan, Member (A)

- Smt. Raj Rani Gaur
   W/o Shri Raj Singh Gaur
   Sister Tutor, Lady Harding Medical College
   Smt. S.K.Hospital,
   New Delhi.
- Smt. Ranjit Kaur
   W/o Shri Swarnjit Singh
   Sister Tutor, Lady Harding Medical College
   Smt. S.K.Hospital,
   New Delhi.
- Smt. Aniamma Kumar
   W/o Shri Nand Kumar
   Sister Tutor, Lady Harding Medical College
   Smt. S.K.Hospital,
   New Delhi.
- 4. Smt. Mary Hongsha
  W/o Shri Hongsha A. Maring
  Sister Tutor, Lady Harding Medical College
  & Smt. S.K.Hospital,
  New Delhi. ... Applicants

(By Advocate: Shri M.K.Dhigra for Shri S.C.Singhal)

#### **VERSUS**

- Shri C.K.Mishra
   Secretary
   Ministry of Health & Family Welfare
   Nirman Bhavan, New Delhi.
- Dr. Jagdish Parsad
   Director General of Health Services
   Ministry of Health & Family Welfare
   Nirman Bhavan, New Delhi 110 001.
- 3. Shri Jagdish Chandra
  The Director and Medical Superintendent
  Lady Harding Medical College &
  Associates Hospitals.

...Respondents

(By Advocate: Shri N.D. Kaushik)

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## ORDER (Oral)

### Hon'ble Mr. Raj Vir Sharma:

Heard learned counsel for the parties.

- 2. At the very outset, learned counsel for the respondents submitted that they have complied with the order of the Tribunal.
- 3. The learned counsel for the petitioners after perusing the copy of the order dated 01.012.2017 submitted that amount of arrears have not been paid till now.
- 4. After hearing both the parties, we are satisfied that our order has been substantially complied with and arrears, if any, shall be paid within four weeks. Accordingly, the CP is closed. Notices are discharged.

(Praveen Mahajan) Member (A) (Raj Vir Sharma) Member (J)

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